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## THE HIGH COURT OF KERALA

Kochi: 682 031  
Dated: 9.7.2019**PROCEEDINGS**

High Court Establishment- reallocation of work among Deputy Registrar and Assistant Registrar, High Court- orders issued.

Read: High Court proceedings No. A5- 52769/2019 dated 8.7.2019.

**ORDER No.A5- 52769/2019**

In partial modification to the High Court proceedings read above, the work among the following officers are reallocated with immediate effect:

Sl.No.	Name & Designation	Work allocation
1	Smt.Meena B.Nair Deputy Registrar	Crl.MC, Bail Applications, Miscellaneous Cases, Crl.Appeal, Crl.RP Sections and Crl.Records
2	Sri.Jojo Jose Assistant Registrar(H.G)	RSA, MFA and MACA Sections

(By Order)

  
 K. Haripal  
 Registrar General

To

The Officers concerned.  
 The Accountant General (A & E) Kerala, Thiruvananthapuram (3 copies)  
 The Finance Officer, High Court.  
 The Protocol Officer, High Court  
 The Public Relations Officer, High Court  
 The Private Secretary to the Chief Justice, High Court  
 The Chief Librarian, High Court  
 The Court Officer to the Chief Justice, High Court  
 The Additional Public Relations Officer, High Court  
 The Accounts Officer, High Court  
 The Personal Assistant to the Chief Justice, High Court  
 The Security Officer, High Court  
 The Superintendent (Vehicles), High Court  
 The Confidential Assistants to the Registrars and  
 the Additional Registrar (General Administration), High Court  
 The G (Accounts- I, II & III) Sections, High Court  
 The IT Section, High Court (for publishing in the High Court website)  
 All Sections, High Court.  
 The Kerala Judicial Academy, Athani  
 The A1, A2, A3, A4, A6, A7, A8 & A9 Seats, High Court  
 The Administrative Records Section, High Court  
 The File/Stock File